

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4411/2021

This the 15th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Pardeep Kumar, S/o Sh. Beli Ram, Age 50 years, Sec. 3, Govind Nagar, Talab Tillo, Jammu and one another

....Applicant

(Advocate:- Mr. J S Jasrotia for Mr. N S Nargal)

Versus

1. State through Commissioner/Secretary to Government, Education Department, Civil Secretariat, Jammu and two others.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that the T.A. has become infructuous on account of developments which have taken place subsequently.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**